

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 139
CA(CAA)/55(AHM)2021

Order under Section 230-232 of Co. Act,2013

IN THE MATTER OF:

Zircon Hospitality Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..17/08/2021

Coram:


Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

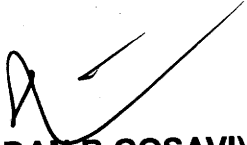
PRESENT:

For the Applicant : Mr. Ashish Lalpuria, CS
For the Respondent :

ORDER

The matter stands adjourned to 07.09.2021.


(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

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